

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/211(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

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| IN THE MATTER OF | STATE BANK OF INDIA VS RAMESH CHANDRA BARDIA |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physical)

Mr. Ramesh Ch. Prusti, Adv. : For Financial Creditor
Mr. Binay Kr. Upadhyay, Adv.
Mr. Sanjib Das, Adv.
Ms. Mahuya Ghosh, Adv.

Ms. Urmila Chakraborty, Adv. : For Respondent
Mr. Pranav Sharma, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. In terms of the order dated 29th of August, 2022, post this matter on **10/11/2022.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)